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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.1961/96

HON'BLE JUSTICE CHETTUR SANKARAN NAIR (J), CHAIRMAN
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

New Delhi, this 13th day of September, 1996

Baljit Singh
s/o Shri Hoshiar Singh
r/o H.No.37 Vill: Asalat Pur
Janak Puri
NEW DELHI.

... Applicant

(None)

Vs.

1. The Union of India
(Through Secretary)
Ministry of Home Affairs
South Block
NEW DELHI.
2. The Commissioner of Police
Police Headquarters
New Delhi.
3. The Deputy Commissioner of Police
PHQ Recruitment Cell, DELHI. ... Respondents

ORDER (Oral)

Chettur Sankaran Nair (J), Chairman

Neither applicant nor his counsel is present. Application is dismissed.


(R.K. AHOOJA)
MEMBER (A)


(CHETTUR SANKARAN NAIR (J))
CHAIRMAN

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